

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1829

ANSWERED ON:16.08.2013

NATIONAL COMMISSION FOR PROTECTION OF CHILD RIGHTS

Raghavan Shri M. K.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has taken cognizance of the recent deaths of school children in Bihar and another incident of children falling ill in Tamil Nadu after taking mid day meal in school;
- (b) if so, the details thereof along with the action taken by the NCPCR in this regard;
- (c) whether the NCPCR has taken up the matter of quality of food supplied under the Mid Day Meal scheme with the Ministry of Consumer Affairs, Food and Public Distribution; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The National Commission for Protection of Child Rights (NCPCR) has taken suo moto cognizance of the recent deaths of school children in Bihar. In this connection, the Commission has sought an action taken report from the State Government of Bihar. Further, the Commission also has sought a detailed enquiry report from the Bihar State Commission for Protection of Child Rights.

So far as the incident of children falling ill in Tamil Nadu after taking Mid Day Meal is concerned, NCPCR has not made any formal communication with the State Government.

(c): No Sir.

(d): In view of (c) above, question does not arise.